

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1022**  
TO BE ANSWERED ON 10.02.2022

**PROPOSAL TO PERMIT NRI VOTING VIA POSTAL BALLOT**

1022. SHRI ABDUL WAHAB:

Will the Minister of **External Affairs** be pleased to state;

- (a) Whether the Ministry has informed the Election Commission of India (ECI) that huge logistical challenges needs to be addressed and assessed before the implementation of the proposal to permit NRI voting via postal ballot;
- (b) if so, the details of assessments made so far;
- (c) whether Government has undertaken any measures to redress the challenges;
- (d) if not, the reason for not undertaking any measures;
- (e) whether Government has fixed a time-frame to implement the proposal of ECI; and
- (f) if so, the details thereof ?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[SHRI V. MURALEEDHARAN]

(a) to (f) The Ministry is seized of various aspects of NRIs voting from abroad. Effective implementation of such possibilities is dependent upon addressing logistical challenges including through Inter-Ministerial consultations and consultations with all stakeholders.

\*\*\*